

(b) Review by Government on the working of the above Company.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T.4150/16/16]

**Report and Accounts (2014-15) of CRIS, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Centre for Railway Information Systems (CRIS), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.4123/16/16]

**I. Notification of the Ministry of Agriculture and Farmers Welfare**

**II. Report and Accounts (2014-15) of GSSC, Gandhinagar and related papers**

**III. Reports and Accounts (2014-15) of NIPHM, Hyderabad and CAA, Chennai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (DR. SANJEEV KUMAR BALYAN): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation and Farmers Welfare) Notification No. S.O. 101 (E), dated the 13th January, 2016, publishing the Plant Quarantine (Regulation of Import into India) (First Amendment) Order, 2016, under sub-section (2) of Section 4D of the Destructive Insects and Pests Act, 1914. [Placed in Library. *See* No. L.T.4157/16/16]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
- (a) Thirty-ninth Annual Report and Accounts of the Gujarat State Seeds Corporation Limited (GSSC), Gandhinagar, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T.4116/16/16]

III. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report of the National Institute of Plant Health Management (NIPHM), Hyderabad, for the year 2014-15.
- (b) Annual Accounts of the National Institute of Plant Health Management (NIPHM), Hyderabad, for the year 2014-15, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) and (b) above.

[Placed in Library. *See* No. L.T.4158/16/16]

- (ii) (a) Annual Report and Accounts of the Coastal Aquaculture Authority (CAA), Chennai, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. *See* No. L.T.4117/16/16]

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**ANNOUNCEMENT BY THE CHAIR**

**National Conference of Women Legislators**

MR. DEPUTY CHAIRMAN: Hon'ble Members, I have great pleasure in informing you that the Parliament of India is organizing a National Conference of Women Legislators on 5th and 6th of March, 2016 in New Delhi on the theme 'Women Legislators: Building Resurgent India'. The Conference will be inaugurated by Shri Pranab Mukherjee, Hon'ble President of India on Saturday, 5th of March, 2016 at 11.00 a.m. in the Plenary Hall of Vigyan Bhawan in the presence of Hon'ble Vice-President of India and Hon'ble Prime Minister.

Besides Plenary and Business Sessions at Vigyan Bhawan on Saturday, 5th of March, 2016, the Valedictory Ceremony will be held in the Central Hall of Parliament House on Sunday, 6th of March, 2016.

Members may make it convenient to attend the Conference.

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